

1	2	3
29.	Daman & Diu	0.02
30.	Delhi	1.11
31.	Lakshadweep	0.01
32.	Pondicherry	0.09
Total		100

Renovation of FCI Godowns, Kerala

2111. SHRI A.C. JOS: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have any plan to renovate all the godowns of Food Corporation of India in Kerala;

(b) if so, the details thereof, godowns-wise;

(c) whether the Government have any proposal to bring the FCI workers at Mavelikkara, Chalakkudu and West Hill under direct payment system;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) No, Sir.

(b) Does not arise.

(c) to (e) No, Sir. Change of mode of engagement of labour from contract labour system, which is permissible under the law, depends on a number of factors, like issuance of notification by the appropriate Government, i.e. the Ministry of Labour, prohibiting employment of contract Labour in the godowns/depots of FCI under the Contract labour (Regulation & Abolition) Act, 1970. That Ministry has not yet notified these depots for this purpose.

New Health Policy

2112. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received suggestions to increase the health Care expenditure from the existing 3% of the GDP to 6% of the GDP as per recommended norms of the World Health Organisation with a view to achieving Government's statutory commitments of 'Health for All';

(b) if so, the details thereof and the Government's reaction thereto;

(c) whether the Government propose to declare 'Health Care Sector' as a core sector to receive associated incentives and benefits;

(d) whether the Health Association of India has requested the Government for a review of the present Health Policy;

(e) if so, the details thereof;

(f) whether the Government propose to formulate a new Health Policy incorporating the suggestions received from the Health experts and other social organisations in the country; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) In 1981 during the World Health Assembly among the global indicators adopted by WHO the number of countries in which atleast 5% of the Gross National Product is spent on health was agreed upon. According to the World Development Report 1993 India spends 6% of its GNP on Health which represents both the public sector expenditure as well as private expenditure on health.

(c) There is no such proposal at this stage.

(d) and (e) The Voluntary Health Association of India has *inter-alia* recommended review of the National Health Policy, a realistic evaluation of performance and adoption of an integrated approach to the health problems of the country.

(f) and (g) The review of the health policy and the achievement of the goals set out under the policy is an on-going process and the views of health experts and social organisations are taken on a regular basis.

[Translation]

Hanumantha Rao Committee

2113. DR. CHINTA MOHAN :
 PROF. P.J. KURIEN :
 PROF. PREM SINGH CHANDUMAJRA :
 SHRI LAKSHMAN CHANDRA SETH :
 SHRI R. SAMBASIVA RAO :
 SHRI N.K. PREMCHANDRAN :
 SHRIMATI JAYANTI PATNAIK :
 SHRI S.S. OWAISI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total fertilizer subsidy bill at present;

(b) whether the Hanumantha Rao Committee on Fertilizer pricing has submitted its report;

(c) if so, the main recommendations of the Committee.

(d) whether any time bound programme has been set up to implement the recommendations of the said committee;